

**Name of Judgeship : Kota Judgeship**

S. N.	Name of Officer with designation who has been given permission to avail summer vacation	Period of summer vacation		Remarks
		From	To	
1	2	3	4	5
1	Shri Yogendra Kumar Purohit, District & Sessions Judge, Kota	12.06.2019	21.06.2019	10 Days
2	Shri Deepak Pandey, Judge, Family Court No.2, Kota	12.06.2019	21.06.2019	10 Days
3	Shri Pramod Kumar Malik, Spl. Judge, ACD, Kota	20.06.2019	29.06.2019	10 Days
4	Shri Narendra Kumar Sharma, Spl. Judge, POCSO No.2, Kota	10.06.2019	19.06.2019	10 Days
5	Shri Ajay Kumar Sharma II, Spl. Judge, POCSO No.4, Kota	12.06.2019	21.06.2019	10 Days
6	Shri Kailash Chand Mishra, Spl. Judge, POCSO No.5, Kota	12.06.2019	21.06.2019	10 Days
7	Smt. Anupama Rajeev Bijlani, Spl. Judge, (NDPS Act Cases), Kota	17.06.2019	26.06.2019	10 Days
8	Shri Rajeev Kumar Bijlani, ADJ-1, Kota	10.06.2019	19.06.2019	10 Days
9	Shri Amar Verma, ADJ-2, Kota	20.06.2019	29.06.2019	10 Days
10	Shri Ajay Kumar, ADJ-3, Kota	12.06.2019	21.06.2019	10 Days
11	Shri Rajendra Banshiwal, ADJ-4, Kota	10.06.2019	19.06.2019	10 Days
12	Shri Deepak Parashar, ADJ-5, Kota	10.06.2019	19.06.2019	10 Days
13	Shri Madan Gopal Soni, ADJ-6, Kota	10.06.2019	19.06.2019	10 Days
14	Shri Lokesh Kumar Sharma, Additional Session Judge, (W.A.) No-1, Kota	10.06.2019	19.06.2019	10 Days
15	Shri Balkrishan Goyal, ADJ Ramganjmandi	11.06.2019	20.06.2019	10 Days
16	Shri Hemraj, CJM, Kota	24.06.2019	29.06.2019	06 Days

41  
जिला एवं सत्र न्यायाधीश  
कोटा (राजस्थान)  
19/6

~ 80

17	Shri Krishan Murari Jindal, ACJM No.1, Kota	12.06.2019	21.06.2019	10 Days
18	Smt. Geeta Pathak, ACJM No.3, Kota	10.06.2019	19.06.2019	10 Days
19	Smt. Shashi Gajrana, ACJM No.4, Kota	20.06.2019	29.06.2019	10 Days
20	Shri Naresh Singh, ACJM No.5, Kota	10.06.2019	19.06.2019	10 Days
21	Shri Kamal Kumar, ACJM No.6, Kota	20.06.2019	29.06.2019	10 Days
22	Shri Naveen Kumar Jharwal, ACJM No.7, Kota	11.06.2019	20.06.2019	10 Days
23	Smt. Latika Deepak Parashar, Spl. ACJM (PCPNDT), Kota	25.06.2019	29.06.2019	05 Days
24	Shri Ranveer Singh, ACJM (Rent Tribunal), Kota	12.06.2019	21.06.2019	10 Days
25	Shri Abhishek Kodap, ACJM, Ramganjmandi	20.06.2019	29.06.2019	10 Days
26	Shri Kana Ram Meena, ACJM, Sangod	10.06.2019	19.06.2019	10 Days
27	Shri Nakul Agrawal CJ&JM-(N), Kota	10.06.2019	19.06.2019	10 Days
28	Ms. Kamla Banyla, CJ&JM-(S), Kota	12.06.2019	21.06.2019	10 Days
29	Smt. Rachna Meena, ACJ&JM-1(N), Kota	20.06.2019	29.06.2019	10 Days
30	Smt. Anubha Singh, ACJ&JM-2(N), Kota	12.06.2019	21.06.2019	10 Days
31	Smt. Garima Bansal, ACJ&JM-3(N), Kota	10.06.2019	19.06.2019	10 Days
32	Miss Sonal Parikh, ACJ&JM-5(N), Kota	10.06.2019	19.06.2019	10 Days
33	Ms. Sarita Kayath, ACJ&JM-1(S), Kota	12.06.2019	21.06.2019	10 Days
34	Shri Vikas Nehra, ACJ&JM-2(S), Kota	12.06.2019	21.06.2019	10 Days
35	Smt. Meenakshi Meena-II, ACJ&JM-3 (S), Kota	12.06.2019	21.06.2019	10 Days
36	Smt. Anita Chaudhary-II ACJ&JM-4(S), Kota	20.06.2019	29.06.2019	10 Days
37	Shweta Agrawal, Spl. JM (N.I. Act) No.1, Kota	12.06.2019	21.06.2019	10 Days

जिला एवं सेशन कोर्ट  
कोटा (राजस्थान)

-3-

38	Smt. Neetu, Spl. JM (N.I. Act) No.2, Kota	20.06.2019	29.06.2019	10 Days
39	Smt. Ankita Chandrawat, Spl. JM (N.I. Act) No.3, Kota	12.06.2019	21.06.2019	10 Days
40	Minakshi Arya, Spl. JM (N.I. Act) No.4, Kota	12.06.2019	21.06.2019	10 Days
41	Smt. Mamta Meena, CJ&JM, Itawa	12.06.2019	21.06.2019	10 Days
42	Shri Pankaj Kumar Kabra, CJ&JM, Digod	17.06.2019	26.06.2019	10 Days
43	Shri Namu Narayan Meena CJ&JM, Kanwas	12.06.2019	21.06.2019	10 Days
44	Smt. Upasana Kawat, CJ&JM, Ramganjmandi	12.06.2019	21.06.2019	10 Days
45	Shri Dinesh Kumar Sharma, Nyayadhikari, Gram Nyayalaya, Kherabad	12.06.2019	21.06.2019	10 Days
46	Shri Ajay Meena, Nyayadhikari, Gram Nyayalaya, Itawa	12.06.2019	21.06.2019	10 Days

(41)  
28/5/19  
जिला एवं सेशन न्यायाधीश  
District & Sessions Judge,  
Kota

रूपी प्रोफे



क्रमांक प.जि.न्याया/स्था./2019/ 1397-

दिनांक : 28-5-19

प्रेषक:-

जिला एवं सेशन न्यायाधीश,  
कोटा

प्रेषित:-

माननीय रजिस्ट्रार जनरल महोदय,  
राजस्थान उच्च न्यायालय,  
जोधपुर

विषय:- ग्रीष्मावकाश-2019 के उपभोग हेतु वांछित सूचना प्रेषित करने  
बाबत।

प्रसंग:- आपका पत्र क्रमांक Gen/XII/05/2019/2180 दिनांक 14.05.19

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में निवेदन है कि कोटा  
न्यायक्षेत्र के न्यायिक अधिकारीगण द्वारा ग्रीष्मावकाश-2019 के उपभोग हेतु विकल्प प्रस्तुत  
किए गए हैं, जो मूल ही आवश्यक कार्यवाही हेतु आपको अग्रेषित किए जा रहे हैं।

आदर सहित।

संलग्न:- उपरोक्तानुसार

भवदीय

(41) 28-5-19  
जिला एवं सेशन न्यायाधीश,  
कोटा  
o/c



क्रमांक 1397

दिनांक: 28-5-19

प्रेषक:-

योगेन्द्र कुमार पुरोहित,  
जिला एवं सेशन न्यायाधीश,  
कोटा

प्रेषिती:-

माननीय रजिस्ट्रार जनरल महोदय,  
राजस्थान उच्च न्यायालय,  
जोधपुर

विषय:- वर्ष 2019 में ग्रीष्मावकाश उपभोग करने बाबत।

प्रसंग:- आपका पत्र क्रमांक Gen/XII/05/2019/2180 दिनांक 14.05.2019

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में निवेदन है कि अधोहस्ताक्षरकर्ता द्वारा वर्ष 2019 में दिनांक 12.06.2019 से 21.06.2019 तक 10 दिनों का ग्रीष्मावकाश, दिनांक 22.06.2019 एवं 23.06.2019 के राजपत्रित अवकाशों सहित, उपभोग किया जावेगा। अतः उक्त अवकाश के उपभोग की अनुमति प्रदान करने की कृपा करें।

आदर सहित।

संलग्न-निर्धारित प्रारूप

भवदीय

(योगेन्द्र कुमार पुरोहित)  
जिला एवं सेशन न्यायाधीश,  
कोटा

Name of Judgeship : Kota Judgeship

S. N.	Name of Officer with designation who has been given permission to avail summer vacation	Period of summer vacation		Remarks
		From	To	
1	2	3	4	5
1	Yogendra Kumar Purohit, District & Sessions Judge, Kota	12.06.2019	21.06.2019	10 Days

(2)

जि. एवं सेशन न्यायाधीश  
कोटा (राजस्थान)